


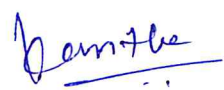
①

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/169/2016  
NAME OF THE PETITIONER(S) : Arti Meenakashi Muthiah  
NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	PRIVADARSHINI N Akhil Kaurti For P.K. Bhaskar	Counsel for Petitioner	
2.	Kantha surana Practising CS, IP	Counsel for Respondents	

**ORDER**

Counsels for both the parties present and prayed for time for arguments in relation to the appointment of Administrator. Counsel for Petitioner submitted that an Application has been filed to seek leave of this Bench for granting some reliefs. The leave is granted and application is taken on record. Counsel for Respondent is directed to file counter before the next date of hearing. Put up on **07.08.2017** at **10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)